

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: MIZORAM:
TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO.11

Dated Guwahati, the 6th February, 2013

In supersession of all earlier Orders , Hon'ble the Chief Justice has been pleased to reconstitute the existing list of Amicus Curiae and approve the below mentioned two lists of panel of Legal Aid Counsel .

Sl. No.	SENIOR PANEL (LEGAL AID COUNSEL FOR DIVISION BENCH)	Sl. No.	JUNIOR PANEL (LEGAL AID COUNSEL FOR SINGLE BENCHES)
1	Ms. Rita Das Mozumder; 9864096572	1	Miss Mona Mallik; 99541-63515,98640-88758
2	Ms. Minakshi Buzurbaruah; 9864011649	2	Mr. Ashim Chamuah; 98640-23438, 8011016438
3	Mr. Bhaskar Nath; 9435044813	3	Ms. Jonali D. Haloi, 0361-2221838, 98640- 21375
4	Mr. Pranab Kumar Talukdar; 98640- 13005	4	Mr. Hosnul Hoque; 98641-07098
5	Mr. Kamal Kumar Bhatta; 98640-18759	5	Ms. Arundhuti Goswami; 9954203767
6	Mr. Biswajit Chakraborty; 9435040594/9435344456	6	Mr. A K Talukdar
7	Ms. Anjali Das; 94357-46538	7	Ms. Laxmi Sharma; 94355-51205
8	Mr. Deba Kumar Das; 94350-64765	8	Md. Shahinur Islam; 98541-21426
9	Mr. Anupam Sarma; 99543- 47953/88765-47953	9	Mr. Sajal Kumar Singha; 98640-48199
10	Ms. Babita Das; 98640- 92750/0362543855	10	Mrs. Chandana Das; 98640-81031
11	Mr. Matin Badar Uddin Ahmed; 94351- 17567/0361-2454803	11	Ms. Jesmee Huda; 94351-08073
12	Ms. Aparna Ajitsaria; 03612454528	12	Mrs. Urvashi Sharma; 92073-1158
13	Mr. Rabin Kumar Dutta; 94350-19828	13	Mr. Dipankar Nath; 98641-05614
14	Mr. Uday Jyoti Saikia; 98640-16136	14	Ms. Bijita Sarma; 98642-77890
15	Mr. Rupjit De; 98640-12431	15	Mr. Tilak Ranjan Sarma; 98641-13738
16	Mr. Zahangir Husain; 94350-47880	16	Mr. Biswajit Buragohain; 94351-46846
17	Ms. Barnali Bhuyan; 9435113122	17	Mr. Bibekananda Gogoi; 94012-24252
18	Ms. Krishnamoni Phukan; 99540-91892	18	Mr. Manish More; 98640-12209
19	Mr. Chinmoy Bhattacharyya ; 98640- 87876	19	Mr. Rajib Chakraborty; 94354-00006/0361- 2413919
20	Mr. Jogesh Ch. Roy Choudhury; 98640- 35934	20	Ms. Bijaya Hazarika; 9435545040
21	Mr. Iqbal Hussain; 98547-40868	21	Mrs. Chandrawali Khound Goswami; 98640- 50729
22	Mr. Binod Kumar Singh; 98640-93348	22	Mr. Arupjyoti Goswami; 98640-50729
23	Ms. Aparajita Sharma; 99540-96189	23	Mr. Jiten Payeng;
24	Ms. Sanchita Roy;9864039417	24	Mr. Pankaj Protim Dutta; 94351-40478/0361- 2132772
25	Ms. Bandhana Bhuyan; 98641-09940	25	Ms. Susmita Kanungoi; 98641-54687/0361- 2458283
26	Mr. Iqbal Hussain Saikia; 98640-93855	26	Ms. Nayana Agarwal (Chandak); 98640- 41296
27	Mr. Intekhal Alam Hazarika; 98640- 18003	27	Ms. Arpana Borah Phukan; 98785- 66337/94350-47618
28	Mr. Ramani Mohan Choudhury; 94351- 17737	28	Mr. Krishna Kanta Das; 94353- 27719/9957007875/0361-2132772

29	Mr. Sunil Agarwal; 98640-15433	29	Mr. Khanindra Lahkar;
30	Mr. Jahirul Islam; 94350-17011	30	Mr. Abdul Sahad;
31	Mr. Sujit Kr Ghosh; 9435305964		
32	Mr. Ranjan Kumar Bharali; 98640-30568		
33	Ms. Rakhi Sirauthia Choudhury		
34	Mr. Kaushik Goswami; 9864097254		
35	Mr. Debashish Nandi; 98641-04883/94355-58599		

In appropriate cases, the courts may appoint Lawyers of its choice as "Amicus Curiae" outside the aforesaid list.

In view of the Order No.44 dated : 03.09.1992 approved by the Hon'ble Chief Justice , the Lawyers engaged by the courts to defend the appellants , who are unrepresented or not capable to engage their counsel , shall be designated as " Legal Aid Counsel".

The validity of the panel shall be for a period up to 10-10-2013 subject to the extension of the term on the basis of performance of the Counsels.

The Legal Aid Counsels shall be remunerated as per the rates specified and approved by the Assam State Legal Services Authority and the fee shall be paid by the said authority .

By Order,

Sd/- M.K. Bhattacharjee

i/c REGISTRAR GENERAL

Memo No. HC.III- 59/1992/ 559-574 IG, dated: 6th February, 2013

Copy to :

1. The Registrar (Admn. /Vig./Judl.) , Gauhati High Court, Guwahati.
2. The Member Secretary, Assam State Legal Services Authority, Guwahati-1. A copy of the resolution of the meeting of the concerned Committee held on dated 14.09.2012 is enclosed herewith.
3. The President / Secretary General, Gauhati High Court Bar Association, Guwahati for information and circulation among the members of the Bar.
4. The President / General Secretary, Gauhati High Court Advocates' Association for information and circulation among the members of the Bar.
5. The Registrar –cum- Principal Secy. to Hon'ble the Chief Justice , Gauhati High Court, Guwahati .
6. The Joint Registrar _____, Gauhati High Court, Guwahati.
7. The Deputy Registrar _____, Gauhati High Court, Guwahati.
8. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
9. The Special Officer, Translation wing, Gauhati High Court, Guwahati.
10. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.

11. The P.S to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Superintendent (Criminal Appeal /Criminal Revision/ Bench), Gauhati High Court, Guwahati.
13. The Superintendent _____, Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this order in the website of Gauhati High Court, Guwahati.
15. The Court Master / Bench Asstt. (Court No. _____), Guwahati High Court, Guwahati for information and necessary action.
16. The Gauhati High Court Notice Board, Guwahati.

No 2/2/13
i/c REGISTRAR GENERAL

6/2/13